

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1. **Shri Ashok Basu, Chairman**
2. **Shri K.N.Sinha, Member**

**Review Petition No.77/2003
In
Petition No 34/2001**

In the matter of

Review of order dated 6.8.2003 in Petition No.34/2001 for approval of tariff in respect of Ramagundam Super Thermal Power Station for the period from 1.4.2001 to 31.3.2004.

And in the matter of

Tamil Nadu State Electricity Board, Chennai

.....**Petitioner**

Vs

1. National Thermal Power Corporation Ltd., New Delhi
 2. Transmission Corporation of Andhra Pradesh Ltd., Hyderabad
 3. Karnataka Power Transmission Corporation Ltd., Bangalore
 4. Kerala State Electricity Board, Trivandrum
 5. Electricity Department, Govt. of Pondicherry, Pondicherry
 6. Electricity Department, Govt of Goa, Panaji, Goa
-**Respondents**

The following were present

1. Shri S. Sowmyanarayanan, Consultant, TNEB
2. Shri V.B.K. Jain, GM(C), NTPC
3. Shri M.S. Chawla, AGM (C), NTPC
4. Shri A.K. Juneja, DGM (C), NTPC
5. Shri Manoj Mathur, Sr. Mgr (Comml.), NTPC
6. Smt. Alka Saigal, Mgr (F), NTPC
7. Shri Balaji Dubey, Sr. Law Officer, NTPC
8. Shri Surendra, NTPC
9. Shri K. Gopalakrishnan, KSEB
10. Shri Vijaya Narasimha, KPTCL
11. Shri V. Bharatheesha Rao, KPTCL

**ORDER
(DATE OF HEARING 19-2-2004)**

The present petition is filed for review of order dated 6.8.2003 in Petition No.34/2001. The review petition is already admitted for hearing on the following two aspects, namely:

- (a) Correction of the arithmetic error in award of depreciation for the year 2003-04.
- (b) Withdrawal of the award of AAD of Rs.22.02 crore for the year 2003-04, since normative loan was fully repaid during the year 2002-03.

2. A review petition (No.74/2003) has been filed by NTPC also seeking review of certain other aspects of the said order dated 6.8.2003 in Petition No.34/2001, and is listed for hearing on 24.2.2004. It is stated that the issues in the present review petition may have some bearing on the issues raised in review petition No.74/2003.

3. We direct that the present petition be also re-notified on 24.2.2004, along with review petition No.74/2003.

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(ASHOK BASU)
CHAIRMAN

New Delhi dated the 19th February, 2004